Fourteenth Loksabha

Session : 10
Date : 15-05-2007
Participants : Khan Shri Sunil,Yadav Shri Devendra Prasad,Dasmunsi Shri Priya Ranjan

>

Title: Regarding need to enact a Central legislation for the welfare of workers engaged in unorganized sector in the Country.

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अध्यक्ष महोदय, मैं आपके माध्यम से राट्रीय महत्व के एक तात्कालिक विाय की ओर सरकार का ध्यान आकर्ति करना चाहता हूं। सदन का बजट सत्र अंतिम दौर से गुज़र रहा है। इस देश में 37 करोड़ असंगठित मज़दूर हैं और इस पूरी वर्कफोर्स का 93 प्रतिशत हिस्सा असंगठित मजदूर हैं। चाहे रिक्शा चलाने वाला हो, ठेला चलाने वाला हो, बीड़ी मजदूर हो, निर्माण कार्य करने वाला मजदूर हो, खेतिहर मजदूर हो, कृि कार्य करने वाला हो, उनके हित में कानून बनाने के लिये माननीय श्रम मंत्री ने कई मौकों पर आश्वासन भी दिया है। इस संदर्भ में कई बार प्रदर्शन भी किये गये। इस सदन के भीतर, जब लेबर मिनिस्ट्री की डिमांड्स पर विचार किया गया, उस समय माननीय श्रम मंत्री ने आश्वासन दिया था। [s21] अपने जवाब में माननीय मंत्री जी ने समयबद्ध आश्वासन दिया था कि इसी बजट सत्र में जो असंगठित मज़दूर हैं, उनके कल्याण और उनकी सोशल सिक्यूरिटी के लिए एक केन्द्रीय कानून बनाने के लिए विधेयक लाया जाएगा। इस सत्र का यह अंतिम सप्ताह है। यूपीए के कॉमन मिनिमम प्रोग्राम में स्पट कहा गया है कि –

> "The UPA Government is firmly committed to ensure the welfare and well-being of all workers particularly those in the unorganized sector who constitute 93 per cent of our workforce. Social security, health insurance and other schemes for such workers like weavers, handloom workers, fishermen and fisherwomen, toddy tappers, leather workers, plantation labour, beedi workers, etc. will be expanded." …*(Interruptions)*

मैं कहना चाहता हूं कि केन्द्र सरकार सर्वोच्च सदन में दिये गये अपने आश्वासन पर खरा नहीं उतर पा रही है, इसके क्या कारण हैं? कई लेबर कमीशन बन चुके हैं और …(व्यवधान)

अध्यक्ष महोदय : हो गया, आप बैठ जाइए।

…(व्यवधान)

MR. SPEAKER: This is too much. I cannot tolerate this. You can send your names. You can send your slips. I would not allow you. Nobody else can join him.

… (*Interruptions*)

श्री देवेन्द्र प्रसाद यादव : मैं सरकार से जानना चाहता हूं कि सरकार कब विधेयक लाएगी? …(व्यवधान)

अध्यक्ष महोदय : देवेन्द्र जी, हो गया। Shri Sunil Khan is allowed to associate in this matter.

… (*Interruptions*)

MR. SPEAKER: You have not given notices. Please sit down. I have had enough of it.

… (*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I would like to convey to the House through you one point. It is a fact that the leader of the UPA, Shrimati Sonia Gandhi, made it very clear, while she was in the Opposition and even after assuming office, that our priority is to frame a legislation for the wellbeing of the workers unorganized sector. Sir, after that, stakeholders have been discussed and our distinguished Labour Minister did a great work and completed the whole task consulting the Group of Ministers. The next Cabinet meeting is scheduled day after tomorrow. We would get the clearance and concurrence of the Cabinet and will bring it in this Session. I can only tell you that our commitment is not a commitment just for the sake of public announcement. It is a commitment from our hearts and we shall see to it that it is executed and implemented through Parliament. … (*Interruptions*)

MR. SPEAKER: Kumari Mamata Banerjee, your notice relates to only Land Acquisition Act. Please do not raise anything else.

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, please allow me to speak.

MR. SPEAKER: I am only reminding you of your notice.